


HIGH COURT OF JUDICATURE AT ALLAHABAD
ESTABLISHMENT SECTION
NOTIFICATION

No.: 15

Dated: March 04, 2016.

From the date of taking over charge, Sri Soumen Mukherji (Emp. No. 1009), Joint Registrar-cum-Private Secretary Grade-IV, High Court Allahabad is hereby promoted to the post of **Registrar-cum-Head Private Secretary, Grade-V** in the pay scale of **PB-4 Rs.37,400-67,000 plus Grade Pay Rs.8,900**, against the clear vacancy caused due to retirement of Sri Ramesh Chandra Vishwakarma.

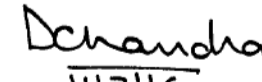
By Order of
Hon'ble The Chief Justice


REGISTRAR GENERAL

No. 10347 / Establishment : Dated: Allahabad: March 04, 2016.

Copy forwarded for information and necessary action to:-

1. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Confidential), High Court, Allahabad.
4. The Registrar (Accounts), High Court, Allahabad.
5. The Registrar (Protocol), High Court, Allahabad.
6. The Registrar-cum- Principal Private Secretary to Hon'ble The Chief Justice.
7. J.R./D.R./A.R.-cum-P.S. To Hon'ble Mr. Justice V.K. Shukla, Chairman, Promotion Committee.
8. J.R./D.R./A.R.-cum-P.S. to Hon'ble Mr. Justice Arun Tandon, Judge In-charge P.S./P.A. Section.
9. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
10. The O.S.D. (Computers), High Court, Allahabad.
11. The Systems Manager (Computer Centre), High Court, Allahabad (**with request to upload the the notification on the official website of the Court**)
12. The Deputy Registrar (Nazarat), High Court, Allahabad.
13. The Section Officers, Accounts (C-1 & C-2), Admin. (E-1, H) and Telephone Section, High Court, Allahabad.
14. The concerned Officer.
15. Notice Board for display.


413116
DEPUTY REGISTRAR
(ESTABLISHMENT)

HIGH COURT OF JUDICATURE AT ALLAHABAD
ESTABLISHMENT SECTION
NOTIFICATION

No. 16

Dated: March 04, 2016.

From the date of taking over charge, **Sri Ashish Prasad** (Emp. No.3592), Personal Assistant, High Court Allahabad is hereby promoted to the post of **Private Secretary Grade-I** in the pay scale of **PB-3 Rs.15,600-39,100 plus Grade Pay Rs.5,400**, against existing vacancy in the grade of Private Secretary Grade-I.

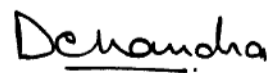
By Order of
Hon'ble The Chief Justice


REGISTRAR GENERAL

No. ¹⁰³⁴⁸ / Establishment : Dated: Allahabad: March 04, 2016.

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1. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Confidential), High Court, Allahabad.
4. The Registrar (Accounts), High Court, Allahabad.
5. The Registrar (Protocol), High Court, Allahabad.
6. The Registrar-cum-P.P.S./Head P.S., High Court, Allahabad.
7. The Registrar-cum- Principal Private Secretary to Hon'ble The Chief Justice.
8. J.R./D.R./A.R.-cum-P.S. To Hon'ble Mr. Justice V.K. Shukla, Chairman, Promotion Committee.
9. J.R./D.R./A.R.-cum-P.S. to Hon'ble Mr. Justice Arun Tandon, Judge In-charge P.S./P.A. Section.
10. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
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16. Notice Board for display.


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DEPUTY REGISTRAR
(ESTABLISHMENT)

